

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(T) 5198 of 2019

M/s. Interlink Foods Private Limited

Through its authorized Signatory Petitioner

Versus

Union of India & Ors. Respondents

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through: Video Conferencing

For the Petitioner : Mr. Pratyush Kr. Jha, Advocate

For the Respondents : Mr. Parthsarthy Pati, Advocate

6/09.09.2021 It appears that W.P.(T) NO.5294 of 2019, which raises same issues, is posted for 23rd September 2021.

Let this matter also be put on the same day, i.e. on 23rd September 2021.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)